

Annexure-3													
Name of the Corporate Debtor: ANGAD INFRASTRUCTURE PRIVATE LIMITED; Date of Commencement of CIRP: 06.05.2024													
List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl No.	Name of Creditor	Date of receipt		Amount Claimed	Amount of claim admitted	Nature of claim	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Remarks, if any	
		Date of receipt	Amount Claimed				Amount covered by security interest	Amount covered by guarantee					
1	Bank of India		1,09,60,80,223.62	1,09,60,80,223.62	1,09,60,80,223.62		10,61,89,473.67				NIL	N/A	Rs. 10,61,89,473.67 is secured 1. Corporate Guarantee for Era Infra Engineering Limited WCTLL. 2. Land Mortgage for Era Infra Engineering Limited WCTLL.
2	Indo Jatalia Holdings Limited (Assignee of SICOM Ltd)		119,66,88,072.00	85,07,18,518.54	85,07,18,518.54						NIL	N/A	As per NCLT Order dated 24 April, 24 Land Mortgage for Hi Point Investment and Finance Pvt Ltd.
3	Eidelweiss Asset Reconstruction Company Ltd		403,38,59,331.00	4,03,38,59,331.00	4,03,38,59,331.00						NIL	N/A	Term Loan (two Recovery Certificates of Rs 69,14,03,301.54 and Rs 15,93,15,217.00)
			TOTAL	632,66,27,626.62	5,98,06,58,073.16		10,61,89,473.67				0.00	N/A	
Note: List of creditors is subject to revision/further verification in subsequent receipt of further information/ details/records													
Security Interest Attached as per Annexure-10													

